35 Written Answers

36

Phosphoric Acid is allocated by MMTC to various users in consultation with the Department of Fertilizer on the basis of licensed capacity, past allocations and the quantity authorised for import.

MMTC has imported phosphoric acid in liquid form. The P209 concentrate in the Phosphoric solution, imported ranges by weight between 52 to 64 per cent.

माइसकीम उद्योग में बड़ी फर्मी का प्रवेश

* 227. डा० जिनेन्द्र कुमार जैन : श्री रॉम जेठमलानी:

क्या खाद्य प्रसंस्करण उद्योग मंत्री यह बताने की कुपा करेंगे कि :

(क) क्या यह सब है कि ग्राइस-कोम उत्पादक उद्योग अधु उद्योग के लिए ग्रारक्षित है;

(ख) क्या यह भी सच है कि अब कुछ बड़ों फर्म भी इस उद्योग में प्रवेश कर गयी है ; और

(ग) यदि हों, तो उन फर्मों के नॉम क्या हैं तथा उन्हें ब्राइसकीम का उत्पदिन करने की ब्रनुमति दिये जाने के क्या कारण हैं?

चस्त मंत्री साथ में खाछ प्रसंस्करण उद्योग मंत्रालय का धतिरिक्त प्रभाग (श्री शरद यादव): (क) से (ग) टाइसकीम बनाने का काम लघु उद्योग क्षेत्र के लिए टारक्षित है। जो बड़े एकक लघु क्षेत्र हेतु इसके घ्रारक्षण से पूर्व ग्राइसकीम बना रहे थे, वे कुछ शर्ती घौर दिशानिर्देशों का पालन करते हुए ग्राइसकीम बनाना जारी रख सकते है। ऐसे किसो भी बड़े एकक को ग्राइसकीम बनाने का लाइसेंस नहीं दिया गया है जो ग्राइसकीम के ग्रारक्षण से पूर्व इसे नहीं बना रहा था।

Ban on recruitment in banks

*228. DR. NARREDDY THULASI REDDY; Will the Minister of FIN-ANCE be pleased to state; (a) whether there is a ban on recruitment in the banks;

to Questions

(b) if so, what are the reasons there, for; and

(c) by when the ban is proposed "to" be lifted?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) No, Sir.

(to) and (c) Do not arise.

Upper age limit for Banking Service Recreiutment

*229. SHRIMATI KAMLA SINHA: Will the Minister of FINANCE be' pleased to state; ';

(a) what is the upper age limit for Banking Service Recriutment and whether Government propose to bring it at par with UPSC age level;.

(b) whether Government also propose to follow the ' guidelines of the Receive Bank Board for Banking Service Recruitment; and

(c) whether Government also propose to constitute National Banking • Selection Board?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) ... The upper age limit for Probationary Officers in the public sector banks is 26 years. It is proposed to consider this in consultation with Reserve Bank of India (RBI).

(b) Recruitment to the officers cadre of the Reserve Bank of India is done by the Reserve Bank Seriveces Board. The upper age limit for recruitment to this cadre in the Reserve Bank of India is 26 years with certain relaxations for SC/ST etc. which are also available for recruitment of Probationary Officers in the public sector banks_ In matters of recruitment, the guidelines applicable to the Reserve Bank Services Board are not relevant to the Banking Service Recruitment Board/ commercial banks which have their (c) No, Sir,

News-item\$ captioned "S^evivai package for 14 NTC mills in WB"

*230. PROF. SOURENDRA BHAT-TACHARJEE: Will the Minister of TEXTILES toe pleased to state;

(a) whether Government's attention has been drawn to the news-item published in the Business Standard, Calcutta of 30th April, 1990 under the caption "Revival package for 14 NTC mills in WB";

(b) if so, what are the details thereof;

(c) whether it is also a fact that the NTC mills in West Bengal had net completed the modernisation schemes *as* were envisaged during the earlier Plan period due to lack of will; and

(d) what further action is projposed to be taken in this regard?

THE MINISTER OF TEXTILES WITH ADDITIONAL CHARGE OF THE MINISTRY OF FOOD PROCES-SING INDUSTRIES (SHRI SHARAD YADAV): (a) Yes, Sir.

(b) The news-item makes a reference to the following: —

(i) Recommendations of the two member Committee consisting of CMD, NTC Limited, New Delhi and Chief Secretary, Government of West Bengal on the measures for improving the performance of NTC mills in West Bengal;

(ii) proposal of NTC for restructuring of mills under NTC (WBAB&O): (iii) Proposal for sale of Surplus Land available with NTC mills with a view to raise funds for investment in modernisation of NTC mills.

to Questions

(c) No, Sir. However, due to resource constraints, expansion programme amounting to Rs. 3.27 crores in respect of three NTc units in West Bengal were pruned down during the 6th Plan period.

(d) The Central Government had constituted a two member Committee consisting of Chief Secretary, Government of West Bengal and CMD, NTC Limited, New Delhi to go into various problems of NTC mills located in West Bengal and to suggest future course of action. NTC has also appointed M/s. National Industrial Development Corporation Limited to study and submit restructuring/modernisation of the NTC mills in West Bengal.

The further course of action for modernisation and revival of NTC mills in West Bengal aims at improving the economic performance, better capacity utilisation, improvement in quality and quantity of yarn production etc. through doption of short-term remedial measures as well as long term plans, keeping in view economic viability of the NTC mills in West Bengal.

Steps to curb benami transactions

*231. SHRI GURUDAS DAS GUP-TA: Will the (Minister of FINANCE be pleased to state;

(a) whether Government propose to take steps to curb benami transactions to make the holding of wealth in benami difficult; and

(b) if so, what are the details thereof?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) Yes, sir.